

**GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
DEPARTMENT OF SCIENCE AND TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO.1192
TO BE ANSWERED ON 23/11/2016**

WOMEN RESEARCHERS

†1192. **SHRI DILIPKUMAR MANSUKHLAL GANDHI:**

Will the Minister of **SCIENCE AND TECHNOLOGY** विज्ञान और प्रौद्योगिकी मंत्री be pleased to state:

- (a) the total number of women researchers in the country in comparison the total number of researchers;
- (b) whether the number of per capita research applications received in the country is very low in comparison to the countries which are engaged in advance research;
- (c) if so, the details thereof along with the reasons therefor;
- (d) whether domestic and foreign patent filed on per million people in the country is very less in comparison to other countries;
- (e) if so, the details thereof along with the reasons therefor; and
- (f) the steps taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF
STATE IN THE MINISTRY OF EARTH SCIENCES
(SHRI. S. CHOWDARY)**

विज्ञान और प्रौद्योगिकी मंत्रालय में राज्य मंत्री और पृथ्वी विज्ञान मंत्रालय में राज्य मंत्री
(श्री वाई. एस. चौधरी)

(a) As per the latest available statistics, 27,532 (14.3%) women researchers are engaged in R&D activities in comparison to the total 1.93 lakh researchers in the country.

(b) & (c): Yes, Madam. As per the World Intellectual Property Organisation (WIPO) latest statistics, India registered far fewer research applications (Patents) than other top filing nations. In 2014, India registered 42,854 patents in comparison to China (928,177), USA (578,802), Japan (325,989), Republic of Korea (210,292), Germany (65,965) and Russian Federation (40,308) etc. The main reason for less number of patent application filing are lack of awareness on patent system, its benefits among individuals, academic institutions & industries and low spending on research and development by private sector.

(d) to (f): Yes, Madam. As per the WIPO statistics, the domestic and foreign patents filed in India per million population is far less than other countries. During the year 2014, India registered 33.2 patents per million population in comparison to 4205.8 by Republic of Korea, 2566.8 by Japan, 1782.6 by USA and 680.3 by China, etc. To strengthen the IPR system in the country the Government has brought out a new National IPR Policy 2014 and has taken various steps to encourage patent filing such as generating awareness programmes among stakeholders, encouraging potential applicants and organising knowledge Expo and Design Summit for filing patents in collaboration with WIPO etc.
